

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No. 4794 of 1998@@
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Anurag Patel Appellant(s)

Versus

U.P.Public Service Commission & Ors. Respondent(s)

(With appl(s) for intervention and with office report)

With C.A. No. 4795/98 (With office report)

Date :06/03/2002 The appeal(s)/matter(s) was/were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIAK
HON'BLE MR. JUSTICE S.N. PHUKAN
HON'BLE MR. JUSTICE S.N. VARIAVA

For Appellant (s) Mr. T.N. Singh, Adv.

For Respondent (s)/
Appellant (s) Mr. R.B. Mehrotra, Sr. Adv.
Mr. Ajay K. Agrawal, Adv.
Ms. Alka Agrawal, Mr.C. Siddharth, Adv.

Mr. Himanshu Munshi, Adv.

Mr. A.S. Pundir, Adv.

Mr. R.P. Gupta, Adv.

M/s. KL Janjani, V. Mishra, P.K.Singh, Adv.

UPON hearing counsel, the Court passed the following
O R D E R

.....L.....I.....J
.SP2

It is stated to us that in the connected appeal filed by the U.P.Public Service Commission, the Advocate on record has suffered some injury for which he has not been able to come to Court. The matter is accordingly adjourned for a week.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Court Master